## Central Administrative Tribunal Lucknow Bench Lucknow.

2.004. C.C.P. No. 99/In O.A. No. 519/2001 tc This, the 6 day of October 2008

HON'BLE MR. M. KANTHAIAH, MEMBER (J) HON'BLE DR. A. K. MISHRA, MEMBER (A)

Babu Lal,
Aged about 58 years,
Son of Sri Badri,
At present working on the post of
Gaze Assistant in the Office of Central Water Commission,
Office of C.W.C. Motipur, Discharge site at Nighasan
Lakhimpur-Kheri.

Applicant.

By Advocate: None

Versus

- \*1. Mr. Krishna Behari Singh, Chief Engineer, Central Water Commission-l Joltarang Bhawan, Pratap Bagh Daligani, Lucknow.
- Azai Kumar
   Executive Engineer
   Čentral Ganges Division-l
   Lucknow.
- 3. Ram Dhani Singh Yadav Superintending Engineer, Central Water Commission Jal Vigyan Presan Division Akashdeep, Panna Lal pork Varanasi.

Respondents.

By Advocate: None.

Order

## By Hon'ble Mr. M. Kanthaiah, Member (J)

The applicant has filed the contempt petition under Section 17 of the Central Administrative Tribunal Act to punish the respondents on the ground that the respondents have willfully and deliberately disobeyed the orders of the Tribunal dated 18.3.2004.

2. The respondents have not filed any counter affidavit. There is no representation from the applicant inspite of several adjournments, which

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 $\gamma$  shows that he is not interested in prosecuting the contempt petition and as such, the application is dismissed for non-prosecution.

(DR. A. K. MISHRA) Member (A)

(M. Kanthaiah) Member (J)

16.10.2008